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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 70/58,59/NCLT/AHM/2016 (New)
Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)**

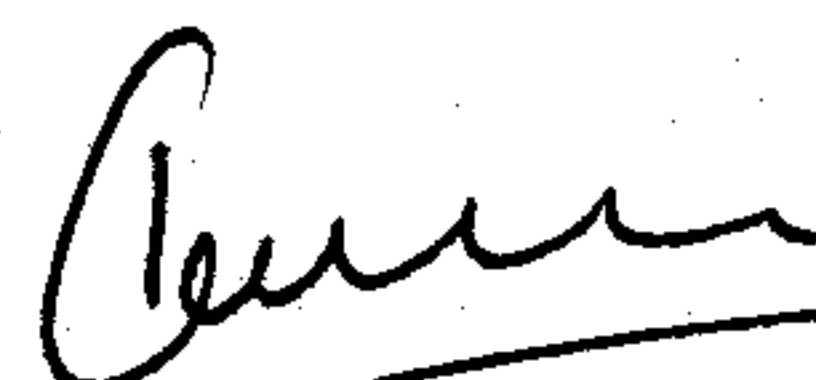
**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Balan N. Nagmani
V/s.
Ambuja Cements Ltd. & Ors.

Section of the Companies Act: Sections 58,59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KAVANKUMAR MANKAD FOR KUNAL P. VAISHNAV.	Advocate	Rg	
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2.

ORDER

None present for Appellant. Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 1. None present for other Respondents.

Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Respondent no. 1.

List the matter on 07.12.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of October, 2017.